

PROCEEDINGS

(Present: Pradeep Kumar A.B., Chairman)

Sub: Constitution of a committee for assessment of environmental damage in
OA- 06/2020- reg.

KERALA STATE POLLUTION CONTROL BOARD

PCB/HO/SEE2/Chalakkudy Municipality/2020

Thiruvananthapuram, Dated: 07/10/2020

Read: 1. Hon'ble NGT order in OA no 06/2020 dated 20/01/2020, 28/02/2020 and 27/07/2020
2. Minutes of the Video conference held on 09/09/2020 with Chalakkudy Municipality

ORDER

The Hon'ble NGT initiated a Suo moto case (OA No. 06/2020) with respect to the fire accident that occurred in the material recovery facility in Chalakkudy Municipality. The Hon'ble NGT vide Order dated 27/07/2020 granted time till 21/10/2020 in respect of assessment of environmental compensation and damage to environment. In the meeting on 09/09/2020 it was decided to constitute a committee for the assessment of environmental damage.

A committee with following members is constituted for the assessment of environmental damage caused by the fire incident.

1. Dr. K.R.S. Krishnan
Technology Management Advisor, Thiruvananthapuram
Former Advisor, Department of Science and Technology
Former Director, HLL Life Care
2. Representative from Central Pollution Control Board
3. Er. Baiju M.A.
Chief Environmental Engineer
Regional Office, Ernakulam
4. Er. Suseela Nair. V.A
Environmental Engineer
District Office, Thrissur
Member Convener

Expenditure in this regard shall be met from the Head of Account Non Plan –
Miscellaneous.

**Sd/-
CHAIRMAN**

To
The Committee Members

Copy to:

1. Accounts Officer
2. CA to Chairman & Member Secretary
3. Stock file

FORWARDED BY ORDER

Sd/-

SENIOR ENVIRONMENTAL ENGINEER - 2